1003 Written Answeis

to Questions

1HE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) and (b) No, Sir There is no Committee for looking into any complaints. However, to ensure conservation of foreign exchange resources of the country and at the same time to provide foreign exchange facilities for the export effort, the Governor, Reserve Bank, has formed a small committee to advise the Bank in regard to foreign exchange matters Its aim is to bring about a greater rapport between the trade and the Reserve Bank. There are no terms of reference for the Committee since this is an informal arrangement made by the Governor The following are the Members .

From private trade:

- 1 Shri S L Kirloskar.
- 2. Dr. Bharat Ram.
- 3 Shri P. A Narielwala
- 4. Shri D. P. Goenka.
- 5. Shri G. K. Devarajulu
- 6 Mr J Russel

From Central Board of the Reserve Bank:

- 1 Shri R G. Saraıya.
- 2 Shri A. N. Mafatlal.
- 3. Shri P. L. Tandon,
- 4. Shri N A Palkhiwala.

From Ministries of Central Government :

1. A representative of the Department of Economic Affairs, Ministry of Finance

2. A representative of the Ministry of Commerce.

राजस्थान में पीने के पानी की कमी

96 श्री सुन्दर सिंह भंडारी : क्या स्वास्थ्य तथा परिवार नियोजन मन्त्री यह बताने की कृपा करेंगी कि

(क) क्या सरकार का ध्यान राजन्थान के सीमावर्त्ती जिलो मे पीने के पानी की वर्त्तमान कमी की ओर आइप्ट किया गया है ,

(ख) इम कनी को पूर्ति के लिये कितने कुओं को खुदवाने का विचार है, और (ग) कुओ की खुदाई के कोम वज तक समाप्त हो जायेगा ?

F[DRINKING WATER SCARCITY IN RAJASTHAN

96. SHRI SUNDAR SINGH BHAN-DARI: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state

(a) whether Government's attention has been drawn to the present scarcity of drinking water in the border districts of Rajasthan;

(b) how many wells are proposed to be dug to meet this scarcity, and

(c) the time by when the work of digging of the wells will be completed?]

स्वास्थ्य तथा परिवार नियोजन मंतालय मे उप-मंत्री (श्री बी० एस० मूर्ति) : (क) से (ग) सोमावर्त्ती जिलो मे पीने के पानी की कमी के वारे मे राजस्थान सरकार से स्वास्थ्य एव परिवार नियोजन मवालय को कोई रिपोर्ट नही मिली । योजना आयोग द्वारा प्रतिनियुक्ति अधिकारियो के एक दल ने 18 जनवरी से 23 जनवरी 1966 तक राजस्थान का दौरा किया और बतलाया कि

"जहा तक पीने के पानी की मप्लाई का प्रश्न है राजस्थान सरकार द्वारा प्रस्तावित कदम सही मालूम होते है ओर इन्हे तुरन्त कार्यान्वित किया जाना चाहिए । इस कार्य के लिए प्रत्येक गाव मे एक या दो कुओ की व्यवस्था का लक्ष्य रखा जा रहा है ओर कुओ को प्राथमिकता देका गहरा है ओर कुओ को प्राथमिकता देका गहरा है ओर कुओ को प्राथमिकता देका गहरा किया जा रहा है तथा सुधारा जा रहा है । जहा गाव से उचित दूरी के अन्दर पीने के पानी को कोई सप्लाई नहीं ह वहां पंचायतो को ऊटो या बैल गाडियर से पानी लाने के काम मे मदद दो जा रही है । किन्तु अधिक दुर्गम क्षेत्रो के लिए कुछ टे हर ट्रको की आवश्कता होगी जिनमे से कुछ चार-चार पहियो वाले होने चाहिये ।"

[†][] English translation.

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1005 Written Answers

[11 MAY 1966]

to Questions 1006

राजस्थान में 250 ट्युब वेल लगाने के लिये केन्द्रीय वित्त मंत्रालय ने 1964-65 मे ऋण के रूप में सहायता देने का प्रस्ताव किया था । वह इस बात के लिये भी राजा हो गया था कि असफल कुओ पर हुआ खर्च सहाय्यानुदान के रूप मे माना जायेगा । बतलाया गया है के नवम्बर 1965 के अन्त तंक 180 कएं खोदे गये जिनमे से 104 सफल रहे। इस समस्त कार्यक्रम के तीसरी पचवर्षीय योजनावधि के अन्त तक पूरा हो जाने की संभावना थी।

ITHE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI B. S. MURTHY): The Ministry of Health to (c) (a) Family Planning has and not received any report from the Government of Rajasthan regarding scarcity of drinking water in the Boider Districts. A Team of Officers deputed by the Planning Commission visited Rajasthan from Januarv 18 to January 23, 1966 and stated as under:----

"So far as drinking water supply is concerned, the steps proposed by the Government of Rajasthan seem to be on right lines and should be expedited. One or two wells in each village are being earmarked for the purpose and deepened and improved on a priority basis. Where there is no drinking water supply within reasonable distance from a village, Panchayats are being assisted to transport water by camels or bullock carts. But some tanker trucks, of which a few should be with 4 wheel drive, will be required for the more inaccessible areas."

The Union Ministry of Finance had offered loan assistance in the year 1964-65 for the construction of 250 Tubewells in Rajasthan. It had also been agreed by them that the expenditure on unsuccessful wells would be treated as a grant-in-aid. It has been reported that 180 wells were bored up to the end of November, 1965, out of which 104 were successful. The entire programme was expected to be

†[] English translation

completed by the end of the Third Five Year Plan period.]

97. [Transferred to the 12th May, 1966.]

AMENDMENT OF DELHI DEVELOPMENT AUTHORITY ACT

 $98. \left\{ \begin{array}{c} SHRI M. P. BHARGAVA : \\ SHRI MAHABIR DASS : \end{array} \right.$

Will the Minister of WORKS, HOUS-ING AND URBAN DEVELOPMENT be pleased to state:

(a) whether Government propose to amend the Delhi Development Authority Act;

(b) what steps are being taken to remove the housing difficulties being experienced at present by persons in the low and middle income groups; and

(c) whether any steps are being taken to remove dual control over lands and houses, wherever they exist at present?

THE MINISTER OF WORKS, HOUS-ING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA): (a) The Delhi Development Authority has recently been transferred to this Ministry. The working of this organisation 15 under examination.

(b) Developed house plots are being allotted on 'No-Profit-No-Loss' basis to persons belonging to the low income group. Building loans are being advanced to persons of low and middle income groups and built-houses are also being sold to them Elforts are being made to provide a larger number of developed plots and built houses for these categories of persons.

(c) Yes.

[†]CENTRAL ASSISTANCE TO MYSORE FOR NATIONALISATION OF FOOD TRADE

63, SARDAR RAM SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether the Government of Mysore have approached the Central Government for assistance to meet financial commitments arising out of their decision to nationalise food trade in the State; and

†Transferred from the 9th May, 1966.